

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

EXECUTION APPLICATION NO. 66 OF 2025

IN

ORIGINAL APPLICATION NO. 492 OF 2022

IN THE MATTER OF:

**GREEN WOOD CITY VILLA JAN WELFARE SOCIETY THROUGH ITS
PRESIDENT RAVINDRA
SINGH**

.....APPLICANT

VERSUS

**GODWIN CONSTRUCTION COMPANY PVT. LTD. THROUGH
ITS DIRECTOR & ORS.**

.....RESPONDENTS

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New Delhi

DATED: 21.07.2026



(PRADEEP MISRA & DALEEP DHYANI)

Counsel for U.P. Pollution Control Board

138, New Lawyers Chamber,

supreme Court of India,

New Delhi-110001

(M.) 9810252518

Email: pradeepmisra@yahoo.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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IN

ORIGINAL APPLICATION NO. 492 OF 2022

IN THE MATTER OF:
GREEN WOOD CITY VILLA JAN
WELFARE SOCIETY THROUGH
ITS PRESIDENT RAVINDRA SINGH.....APPLICANT

VERSUS

GODWIN CONSTRUCTION COMPANY
PVT. LTD. THROUGH ITS DIRECTOR
& ORS.RESPONDENTS

AFFIDAVIT OF COMPLIANCE OF ORDER DATED 27.05.2026
ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL
BOARD

I, Rajendra Prasad, S/o. late Shri Vishnu Ram, aged about 59 years, Regional Officer, Uttar Pradesh Pollution Control Board, Meerut, U.P. at present at New Delhi do hereby solemnly affirm and declare as under:

1. That I in the abovenoted capacity, am well conversant with the facts and records of the present case and being authorized by U.P. Pollution Control Board, hence am competent to swear this affidavit.
2. That the abovenoted matter came up for hearing on 27.05.2026 when this Hon'ble Tribunal pleased to issue following directions:

aw

“.....14. UPPCB is also directed to take samples from the open drain and also from the sewage discharge pint at the point of connectivity with MDA replaced pump and upgraded pump assembly as the case may be and file additional response alongwith the analysis reports at least one day before the next date of hearing fixed....”

3. That in compliance of the said order, inspection of the premises was conducted on 03.07.2026 by the officers of Regional Office, Meerut. The sample from the upstream and downstream of the Rajwaha/Canal where sewage was being discharged, was also taken. At the time of inspection no sewage was being discharged into the Rajwaha/Canal.
4. That samples from the sumpwell/main pumping station was also taken and the same have been analyzed.
5. That from the main sumpwell the sewage is pumped to Ved Vyasपुरी STP of Meerut Development Authority. Sample from the treated water of the STP was also taken which was found within norms. True copy of inspection report alongwith analysis report of upstream and downstream of Canal/Rajwaha, sumpwell and from final outlet of STP, Ved Vyasपुरी, Meerut are enclosed as **Annexure-1**.
6. That as it has been found that there is underground line from which sewage can be discharged into canal by joining the flexy pipe, a request has been made to Executive Engineer, Meerut Division, Ganga Canal, Meerut to dismantle the said



[Handwritten signature]

underground pipeline. Copy of the said letter is enclosed as
Annexure-2.

The above facts are being placed for kind consideration of this
Hon'ble Tribunal.



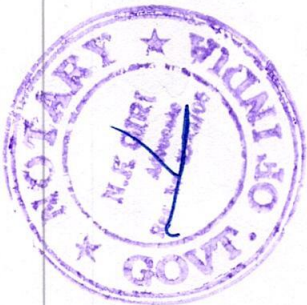
DEPONENT

VERIFICATION:

Verified at Meerut on this the **20th** day of July, 2026 that the
contents of above affidavit are true and correct to my knowledge
based on records and information received and believed to be true,
no part of it is false and nothing material has been concealed
therefrom.



DEPONENT



ATTESTED NOTARY
N. K. GIRI
Advocate, Meerut
Reg. No.-3222/05

मा0 राष्ट्रीय हरित अधिकरण में योजित ई0ए0 संख्या-66/2025 इन ओ0ए0 संख्या-492/2022 ग्रीनवुड सिटी विला जनवेलफेयर सोसाइटी थ्रू इटस प्रेसीडेंट रवीन्द्र सिंह बनाम गाडविन कंस्ट्रक्शन कंपनी प्रा0लि0 थ्रू इटस डायरेक्टर्स एवं अन्य में पारित आदेश दिनांक-27/05/2026 के अनुपालन के संबंध में।

मा0 राष्ट्रीय हरित अधिकरण में योजित ई0ए0 संख्या-66/2025 इन ओ0ए0 संख्या-492/2022 ग्रीनवुड सिटी विला जनवेलफेयर सोसाइटी थ्रू इटस प्रेसीडेंट रवीन्द्र सिंह बनाम गाडविन कंस्ट्रक्शन कंपनी प्रा0लि0 थ्रू इटस डायरेक्टर्स एवं अन्य में दिनांक-27/05/2026 को पारित आदेश का अंश निम्नवत है-

".....14. UPPCB is also directed to take samples from the open drain and also from the sewage discharge point at the point of connectivity with MDA replaced pump and upgraded pump assembly as the case may be and file additional response along with the analysis reports at least one day before the next date of hearing fixed...."

मा0 राष्ट्रीय हरित अधिकरण द्वारा उक्त ओ0ए0 में पारित आदेश के द्वारा नियुक्त लोकल कमिश्नर द्वारा दिनांक-03/07/2026 को किये गये निरीक्षण के समय अधोहस्ताक्षरकर्ताओं द्वारा मै0 गाडविन कंस्ट्रक्शन कंपनी, मेरठ द्वारा विकसित कालोनी (ग्रीनवुड) से निस्तारित हो रहे सीवेज उत्प्रवाह का नमूना एकत्र किया गया, जिसका विवरण निम्नवत है-

1. निरीक्षण के समय ग्रीनवुड सिटी विला जनवेलफेयर सोसाइटी एवं ग्रीनवुड रेजीडेंट्स वेलफेयर एसोसियेशन के उपस्थित सदस्यों द्वारा अवगत कराया गया कि परिसर में स्थित मंदिर के समीप (Coordinate Latitude-28.965102, Longitude-77.637325) पर बने मेन होल से सीवेज उत्प्रवाह को पंप कर परिसर के बगल में स्थित कैनल में पंप किया जा रहा था जिसे आज बंद कर दिया गया है। निरीक्षण के समय ग्रीनवुड कालोनी से रजवाहा/कैनल में सीवेज उत्प्रवाह निस्तारित नहीं किया जा रहा था। उक्त स्थल से कैनल तक फ्लेक्सिबल एवं भूमिगत पाइप लाइन स्थित है। भूमिगत पाइप लाइन जो कैनल में मिलती है के अपस्ट्रीम एवं डाउनस्ट्रीम से कैनल में उपलब्ध सीवेज का नमूना एकत्र किया गया।

(क) कैनल में पाइपलाइन मिलने के अपस्ट्रीम (Coordinate Latitude-28.968151, Longitude-77.637978) से एकत्रित जल नमूना की विश्लेषण आख्यानसार उत्प्रवाह में जल प्रदूषणकारी प्रचालकों का मान pH-7.50, Color-20.0 Hzn, TSS- 40.0 mg/l, BOD-40.0 mg/l, COD-100.0 mg/l, Total Coliform-94000 MPN/100ml, Fecal Coliform- 41000 MPN/100ml पाया गया। (संलग्नक-1)

(ख) कैनल में पाइपलाइन मिलने के डाउनस्ट्रीम (Coordinate Latitude-28.965003, Longitude-77.634596) से एकत्रित जल नमूना की विश्लेषण आख्यानसार उत्प्रवाह में जल प्रदूषणकारी प्रचालकों का मान pH-7.61, Color-20.0 Hzn, TSS- 50.0 mg/l, BOD-52.0 mg/l, COD-125.0 mg/l, Total Coliform-110000 MPN/100ml, Fecal Coliform- 47000 MPN/100ml पाया गया। (संलग्नक-2)

2. परिसर में बने संपवेल (मेन पंपिंग स्टेशन) (Coordinate Latitude-28.965373 Longitude-77.639798) से पंप किये जा रहे सीवेज उत्प्रवाह का नमूना एकत्र किया गया। उक्त स्थल से एकत्रित सीवेज उत्प्रवाह की विश्लेषण आख्यानसार उत्प्रवाह में जल प्रदूषणकारी प्रचालकों का मान pH-7.72, Color-30.0 Hzn, TSS- 78.0 mg/l, BOD-66.0 mg/l, COD-220.0 mg/l, Total Coliform-150000 MPN/100ml, Fecal Coliform- 100000 MPN/100ml पाया गया। (संलग्नक-3)



रूप

रूप

3. मै0गाडविन कंस्ट्रक्शन कंपनी परिसर में बने संपवेल से सीवेज उत्प्रवाह शोधन हेतु वेदव्यासपुरी, मेरठ Coordinate Latitude-28.937924, Longitude-77.653695) एस0टी0पी0 क्षमता 15एम0एल0डी0 पर भेजा जाता है। उक्त एसटीपी के आउटलेट से निस्तारित उत्प्रवाह का नमूना दिनांक-03/07/2026 को एकत्र किया गया। एकत्रित शोधित सीवेज उत्प्रवाह की विश्लेषण आख्यानसार उत्प्रवाह में जल प्रदूषणकारी प्रचालकों का मान pH-7.56, TSS- 60.0 mg/l, BOD-20.0 mg/l, COD-112.0 mg/l, Total Coliform-1700 MPN/100ml, Fecal Coliform-920 MPN/100ml पाया गया जो कि मानकों के अनुरूप है। (संलग्नक-4)
4. निरीक्षण/उत्प्रवाह एकत्रण के समय लिये गये फोटोग्राफ संलग्न है। (संलग्नक-5)

~~क्षेत्रीय अधिकारी~~


(रणविजय)
जे0ई0ए0


(योगेश कुमार मिश्र)
सहा0पर्या0अभियंता


13/07/2026





REGIONAL LABORATORY MEERUT
UTTAR PRADESH POLLUTION CONTROL BOARD
 Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-37885405/Meerut/2026

Date:09/07/2026

- 1- Sample Location: Water Sample from Canal U/s Before Meeting Pipeline of Greenwood City in Canal
- 2- District: Meerut
- 3- Address: Meerut Bypass, Village Panchali Khurd, Meerut
- 4- Sample Source: Other
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Yogesh Kumar Mishra,AEE & Ran Vijay Bharti,JEA
- 7- Odour : Other
- 8- Quantity and Packing : 2-L Plastic Jerrican ,IMPN Bottle.
- 9- Date of Sample Collection : 03/07/2026
- 10- Analysis Indented by : RO Meerut
- 11- Date of sample receipt in Lab : 03/07/2026
- 12- Period of Analysis : From : 03/07/2026, To : 09/07/2026
- 13- ULR Number : -
- 14- Sampling Plan/Ref. No. : UPPCB/RL/MRT/PR/7.4.3
- 15- Sampling Method Ref. : APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.50	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	20	5-10000 Hazen
3	Suspended Solids , APHA 24th Ed. 2540 D	mg/l	40.0	5.0 -10000 mg/l
4	Total Suspended Solids dried at 103-105 °C 2023			
5	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	94000	<1.8 MPN/100 ml & above
5	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	41000	<1.8 MPN/100 ml & above
6	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	40.0	1.0 -1000 mg/l
7	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	100.0	4.0 -1000 mg/l

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Akhilesh Kumar Gautam(JRF)]

Authorized by

Rajendra Prasad (RO)

RAJENDRA
PRASAD

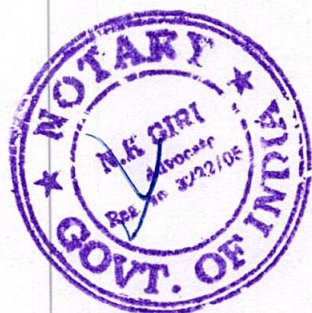
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Regional Officer

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>



संलग्न-2



REGIONAL LABORATORY MEERUT
UTTAR PRADESH POLLUTION CONTROL BOARD
 Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-37885454/Meerut/2026

Date:09/07/2026

- 1- Sample Location: Water Sample From Canal D/s After Meeting Pipeline of Greenwood City in Canal
- 2- District: Meerut
- 3- Address: Meerut Bypass, Village Panchali Khurd, Meerut
- 4- Sample Source: Other
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Yogesh Kumar Mishra,AEE & Ran Vijay Bharti,JEA
- 7- Odour : Other
- 8- Quantity and Packing : 2-L Plastic Jerrican ,1MPN Bottle.
- 9- Date of Sample Collection : 03/07/2026
- 10- Analysis Indented by : RO Meerut
- 11- Date of sample receipt in Lab : 03/07/2026
- 12- Period of Analysis : From : 03/07/2026, To : 09/07/2026
- 13- ULR Number :-
- 14- Sampling Plan/Ref. No. : UPPCB/RL/MRT/PR/7.4.3
- 15- Sampling Method Ref. : APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N.	Parameter	Unit	Results	Detection Range
1	pH, at 25 °C APHA24th Ed.4500-B: 2023	-	7.61	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	20	5-10000 Hazen
3	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	50.0	5.0 -10000 mg/l
4	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	110000	<1.8 MPN/100 ml & above
5	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	47000	<1.8 MPN/100 ml & above
6	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	52.0	1.0 -1000 mg/l
7	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	125.0	4.0 -1000 mg/l

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Akhilesh Kumar Gautam(JRF)]

Authorized by

Rajendra Prasad (RO)

**RAJENDRA
PRASAD**

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Regional Officer

Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>





REGIONAL LABORATORY MEERUT
UTTAR PRADESH POLLUTION CONTROL BOARD
 Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Ref no-37887287/Meerut/2026

Date:10/07/2026

- 1- **Sample Location:** Effluent Sample from Sumpwell (Main Pumping Station) in Greenwood City for Pump Sewage to STP
- 2- **District:** Meerut
- 3- **Address:** Meerut Bypass, Village Panchali Khurd, Meerut
- 4- **Sample Source:** Other
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Yogesh Kumar Mishra,AEE & Ran Vijay Bharti,JEA
- 7- **Odour :** Foul
- 8- **Quantity and Packing :** 2-L Plastic Jerrican ,IMPN Bottle
- 9- **Date of Sample Collection :** 03/07/2026
- 10- **Analysis Indented by :** RO Meerut
- 11- **Date of sample receipt in Lab :** 03/07/2026
- 12- **Period of Analysis :** From : 03/07/2026, To : 09/07/2026
- 13- **ULR Number :** -
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/MRT/PR/7.4.3
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S.N	Parameter	Unit	Results	Detection Range
1	pH at 25 °C APHA24th Ed.4500-B: 2023	-	7.72	02-12
2	Colour, APHA 24th Ed. 2120B: 2023	Hazen	30	5-10000 Hazen
3	Suspended Solids , APHA 24th Ed. 2540 D	mg/l	78.0	5.0 -10000 mg/l
4	Total Suspended Solids dried at 103-105 °C 2023			
4	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	150000	<1.8 MPN/100 ml & above
5	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	100000	<1.8 MPN/100 ml & above
6	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	66.0	1.0 -1000 mg/l
7	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	220.0	4.0 -1000 mg/l

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Akhilesh Kumar Gautam(JRF)]

Authorized by

Rajendra Prasad (RO)

RAJENDRA
PRASAD

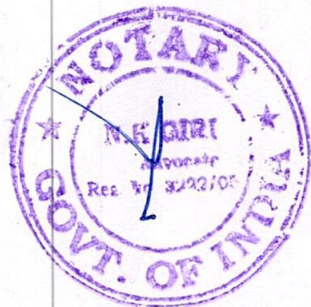
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Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 °C 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 °C 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 °C micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>





REGIONAL LABORATORY MEERUT
UTTAR PRADESH POLLUTION CONTROL BOARD
 Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut

TEST REPORT: WASTE WATER LABORATORY

Ref No: 37885107/Meerut/2026

Date: 09/07/2026

- 1- Name of Industry: M/s 15 MLD STP Vedvyaspuri Yojna Meerut(Outlet), M. S.T.P. Vedvyaspuri Yojna Meerut
- 2- Address of Industry: M. S.T.P. Vedvyaspuri Yojna Meerut(Outlet)
- 3- District: Meerut
- 4- Description about sampling point: Final outlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rashmi Arya, ASO & Ran Vijay Bharti JEA
- 7- Colour and Odour: Yellowish, No Specific
- 8- Quantity and Packing: 2 Liter Plastic Jerrican, 1MPN bottle
- 9- Date of Sample Collection: 03/07/2026
- 10- Analysis Indented by: RO Meerut
- 11- Date of sample receipt in Lab: 03/07/2026
- 12- Period of Analysis: 03.07.2026-08.07.2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: UPPCB/RL/MRT/PR/7.4.3
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. No.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.56	6.5-9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540.D Total Suspended Solids dried at 103-105 °C 2023	mg/l	60.0	100.0	10-20000 mg/l
3	BOD-5-days at 27 °C IS 3025 (Part 44): 1993	mg/l	20.0	30.0	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	112.0	250.0	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Akhilesh Kumar Gautam(JRF)]

Authorized by
 Rajendra Prasad (RO)

RAJENDRA PRASAD
 Digitally signed by
 RAJENDRA PRASAD
 Date: 2026.07.10
 13:05:26 +05'30'

Regional Officer

*****END OF TEST REPORT*****

UPPCB/RL/7.8.2	Issue No.: 01	Issue Date: 22.04.2023	Page No.: Page 1 of 1
Amendment No.: 01	Amendment Date.: 16.12.2024	Approved by: TM	Issued by: QM



REGIONAL LABORATORY MEERUT
UTTAR PRADESH POLLUTION CONTROL BOARD
 Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut

TEST REPORT: WASTE WATER LABORATORY

Ref No: 37885107/Meerut/2026

Date: 09/07/2026

- 1- Name of Industry: M/s 15 MLD STP Vedvyaspuri Yojna Meerut(Outlet), M. S.T.P. Vedvyaspuri Yojna Meerut
- 2- Address of Industry: M. S.T.P. Vedvyaspuri Yojna Meerut(Outlet)
- 3- District: Meerut
- 4- Description about sampling point: Final outlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rashmi Arya, ASO & Ran Vijay Bharti JEA
- 7- Colour and Odour: Yellowish, No Specific
- 8- Quantity and Packing: 2 Liter Plastic Jerrican, 1MPN bottle
- 9- Date of Sample Collection: 03/07/2026
- 10- Analysis Indented by: RO Meerut
- 11- Date of sample receipt in Lab: 03/07/2026
- 12- Period of Analysis: 03.07.2026-08.07.2026
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: UPPCB/RL/MRT/PR/7.4.3
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	1700	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	920	<1000	<1.8 MPN/100 ml & above

Reference: 1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986
 source: www.epcb.mca.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Akhilesh Kumar Gautam(JRF)]

Authorized by
 Rajendra Prasad (RO)

RAJENDRA
 PRASAD
 Digitally signed by
 RAJENDRA PRASAD
 Date: 2026.07.10
 13:05:58 +05'30'
 Regional Officer

*****END OF TEST REPORT*****

Annexure-5

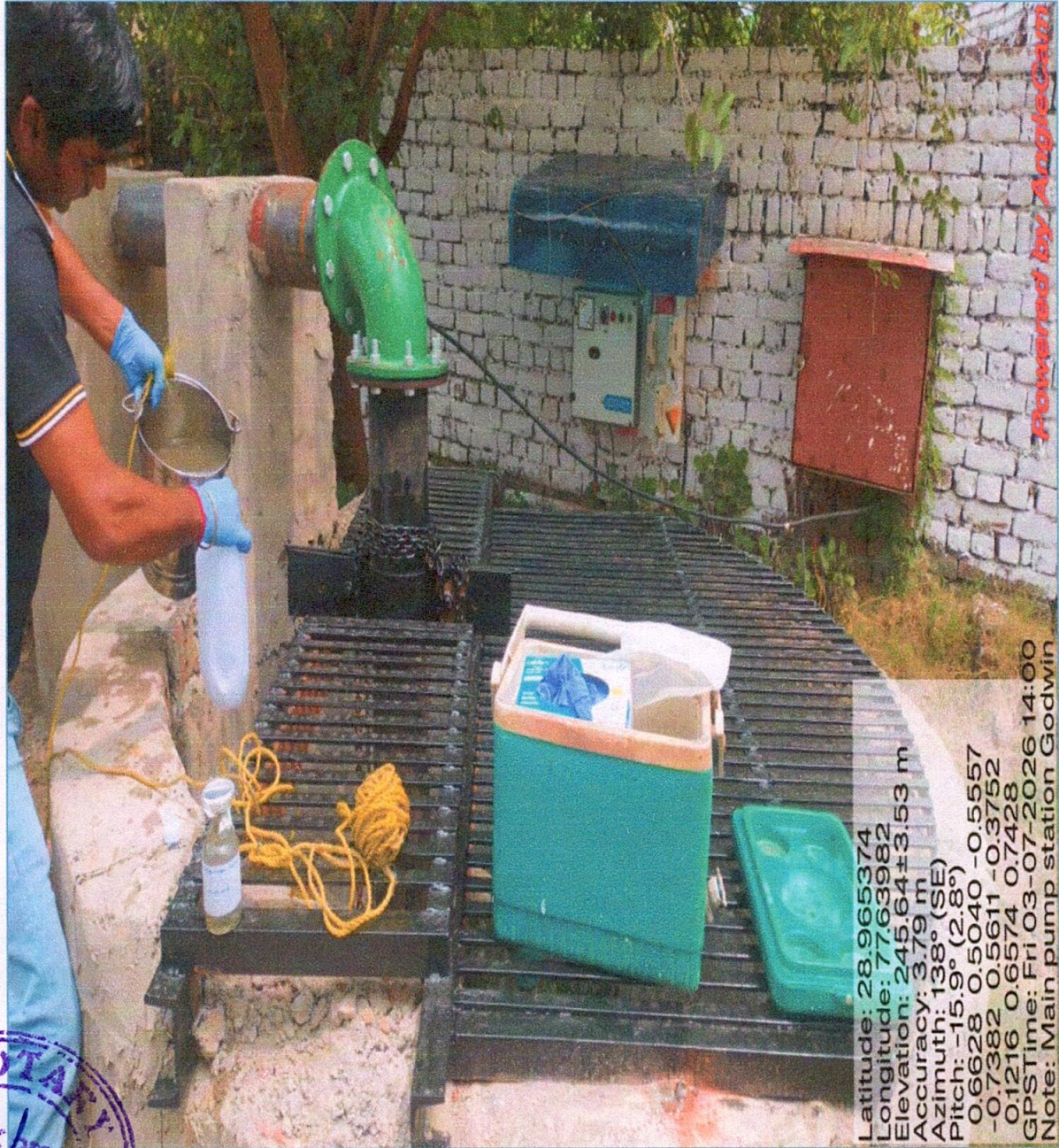
कैनाल में पाइपलाइन मिलने के अपस्ट्रीम (Coordinate Latitude-28.968151 , Longitude-77.637978) से एकत्रित नमूने का फोटोग्राफ—



कैनाल में पाइपलाइन मिलने के डाउनस्ट्रीम (Coordinate Latitude-28.965003, Longitude-77.634596) से एकत्रित नमूने का फोटोग्राफ—



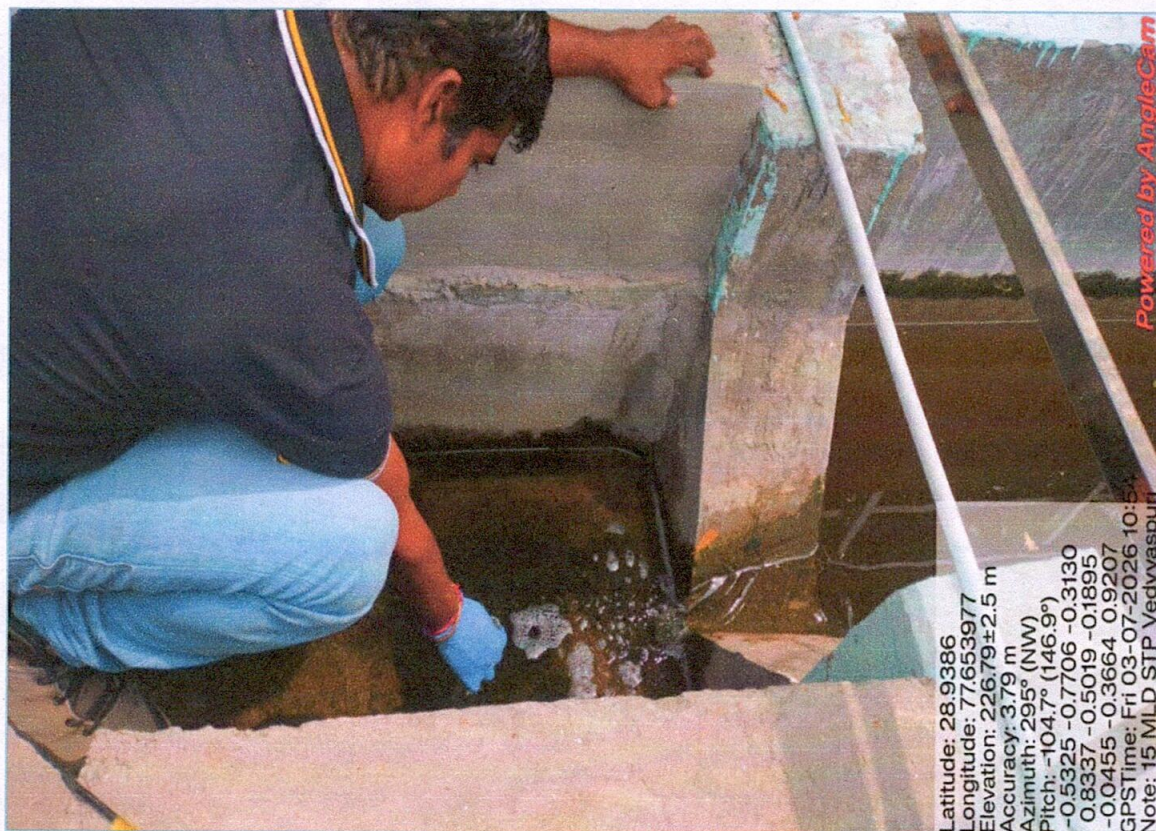
संपवेल(मेन पंपिंग स्टेशन) Coordinate Latitude-28.965373, Longitude-77.639798) से एकत्रित नमूने का फोटोग्राफ—



Latitude: 28.965374
 Longitude: 77.63982
 Elevation: 245.64±3.53 m
 Accuracy: 3.79 m
 Azimuth: 138° (SE)
 Pitch: -15.9° (2.8°)
 0.6628 0.5040 -0.5557
 -0.7382 0.5611 -0.3752
 0.1216 0.6574 0.7428
 GPSTime: Fri 03-07-2026 14:00
 Note: Main pump station Godwin



सीवेज उत्प्रावाह शोधन हेतु वेदव्यासपुरी, मेरठ Coordinate Latitude-28.937924, Longitude-77.653695) से एकत्रित उत्प्रावाह के फोटोग्राफ—





क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

Email id :- romeerut@uppcb.in

Annexure-2

पॉकेट-TC-3/2, पल्लवपुरम फेज-II, मोदीपुरम, मेरठ-250110

पत्रांक- 463/EA-66/2025/OA-492/2022/MRT/2026

दिनांक-14.07.26

सेवा में,

अधिशाली अभियंता,
मेरठ डिवीजन, गंगा कैनाल,
मेरठ।

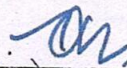
विषय- राष्ट्रीय हरित अधिकरण में योजित ई0ए0 संख्या-66/2025 इन ओ0ए0 संख्या-492/2022 ग्रीनवुड सिटी विला जनवेलफेयर सोसाइटी थ्रू इटस प्रेसीडेंट रवीन्द्र सिंह बनाम गाडविन कंस्ट्रक्शन कंपनी प्रा0लि0 थ्रू इटस डायरेक्टर्स एवं अन्य में पारित आदेश दिनांक-27/05/2026 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। राष्ट्रीय हरित अधिकरण में योजित ई0ए0 संख्या-66/2025 इन ओ0ए0 संख्या-492/2022 ग्रीनवुड सिटी विला जनवेलफेयर सोसाइटी थ्रू इटस प्रेसीडेंट रवीन्द्र सिंह बनाम गाडविन कंस्ट्रक्शन कंपनी प्रा0लि0 थ्रू इटस डायरेक्टर्स एवं अन्य में पारित आदेश दिनांक-27/05/2026 के अनुपालन में नियुक्त लोकल कमिशनर द्वारा दिनांक-03/07/2026 को मै0 गाडविन कंस्ट्रक्शन कंपनी, मेरठ द्वारा विकसित कालोनी (ग्रीनवुड) का निरीक्षण किया गया। निरीक्षण के समय ग्रीनवुड सिटी विला जनवेलफेयर सोसाइटी एवं ग्रीनवुड रेजिडेंट्स वेलफेयर एसोसियेशन के उपस्थित सदस्यों द्वारा अवगत कराया गया कि परिसर में स्थित मंदिर के समीप (Coordinate Latitude-28.965102, Longitude-77.637325) पर बने मेन होल से सीवेज उत्प्रवाह को पंप कर परिसर के बगल में स्थित कैनाल में पंप किया जा रहा था जिसे आज बंद कर दिया गया है। उक्त स्थल से कैनाल तक फ्लेक्सिबल एवं भूमिगत पाइप लाइन स्थित है, जिसके माध्यम से ग्रीनवुड कालोनी का सीवेज पंप कर रजवाहा/कैनाल में डाला जाता है।

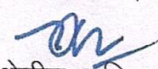
उपरोक्त के कम में आपसे अपेक्षा है कि ग्रीनवुड कालोनी के सीवेज को रजवाहा/कैनाल में डाले जाने हेतु कैनाल से जोड़ी गयी फिक्स पाइपलाइन को तत्काल डिस्मेंटल कराने अथवा हटवाने का कष्ट करें जिससे कि उक्त कालोनी का अशोधित सीवेज उत्प्रवाह सीधे कैनाल में न डाला जा सके।

भवदीय


(राजेन्द्र प्रसाद)
क्षेत्रीय अधिकारी

प्रतिलिपि-

1. जिलाधिकारी महोदय, मेरठ को सादर सूचनार्थ।
2. सचिव, मेरठ विकास प्राधिकरण, मेरठ को सूचनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी(वृत्त-3),उ0प्र0प्रदूषण नियंत्रण बोर्ड,लखनऊ को सूचनार्थ प्रेषित।


क्षेत्रीय अधिकारी

ATTESTED NOTARY
N. K. GIRI
Advocate, Meerut
Reg. No.-3222/05

AC

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

EA No. 66 of 2025 In OA No 492 of 2022

Appeal/OA NO.

In re:

green Wood City Villa Jan Welfare Society

Plaintiff /Appellants/
Petitioner/Complainant

VERSUS

Godwin Construction Company

Defendant/Respondent/
Accused

KNOW ALL to whom these present shall come that I/We
Anuj Kumar Chaubey the above named Law officer
 do hereby appoint (herein after called the advocate/s) to be my/our Advocate in the above
 noted case & authorize :-

**Mr. Pradeep Misra, Mr. Daleep Dhyani, Advocates,
 138, New Lawyers Chamber, Supreme Court of India,
 New Delhi, Ph. :011-23070011, Mob. 9810252518, 9811070721**

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/ us.

To sign, file verify and present pleadings, appeals cross objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take execution proceedings.

To deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other Legal Practitioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it to do so and to sign the Power of Attorney on my/our behalf.

AND I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

AND I/We undertake that I / we or my /our duly authorized agent would appear in the Court on all hearings and will inform the Advocates for appearance when the case is called.

AND I /we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain himself.

AND I /we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fee is paid, I/we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents of which have been understood by me/us on this 18 day of 06.2026

Ac / Subject to the terms of fees.

(PRADEEP MISRA)(DALEEP DHYANI)
 Advocate Advocate (D/435/01)

Client
Anuj Kumar Chaubey
 Law Officer-I
 U.P. Pollution Control Board
 Lucknow

